



**HEAD OFFICE**  
**Uttarakhand Pollution Control Board**  
 "Gaura Devi Paryavaran Bhawan"  
 46-B, I.T. Park, Sahastradhara Road,  
 Dehradun (Uttarakhand)

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Factual and Action Taken Report in compliance of order dated 23.05.2022 passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi in the matter of O.A. No. 365 of 2022 titled "Arjun Singh & Ors. Versus State of Uttarakhand".**

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**Date:** 06.09.2022

**Place:** Dehradun

**FACTUAL AND ACTION TAKEN REPORT**  
**Original Application No. 365 of 2022**

In the matter of:

Arjun Singh & Ors. .... Applicant

**Versus**

State of Uttarakhand ..... Respondent

**I. BACKGROUND**

1. That, the Hon'ble National Green Tribunal, Principal Bench, New Delhi, in the matter of O.A. No. 365 of 2022, Arjun Singh & Ors. Versus State of Uttarakhand, issued following directions on 23.05.2022:

*1.....xxx.....xxx.....xxx*

*2. On due consideration of the matter, we are of the view that the allegations made in the present letter require due verification and immediate remedial action, accordingly, we consider a joint committee of representation of of State PCB, DFO, District agricultural officer and District Magistrate, Dehradun and direct the joint committee to meet within four week and undertake site visits, look into the grievances of the applicant and take requisite action by following due process of law. The State PCB will be the Nodal agency for coordination and compliance. Factual and action taken report may be furnished within two months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.*

*xxx.....xxx.....xxx*

3. In compliance of order passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi on dated 23.05.2022, the Joint Committee undertaken the inspection of stone crushers on 30.06.2022. Following officials were part of Joint Committee:

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- i) Dr. Raj Kumar Chaturvedi, Regional Officer (I/c), Uttarakhand Pollution Control Board, Regional Office, Dehradun.
- ii) Shri Sheeshpal Singh Aswal, Tehsildar, Kalsi Dehradun – Representative of District Magistrate, Dehradun.
- iii) Shri S. K. Gautam, Agriculture and Soil Conservation Officer, Chakrata, Kalsi, Distt. Dehradun.
- iv) Shri G. S. Dhamanda Forest Range Officer, River Range, Chakrata Dehradun.
- v) Shri S. S. Chauhan, Assistant Scientific Officer, Uttarakhand Pollution Control Board, Regional Office, Dehradun.
- vi) Shri Nag Chand, Revenue Sub-Inspector, Kalsi, Distt. Dehradun

## II. FACTUAL REPORT

Stone crusher wise observations of the Joint Committee is as given below:

1. मै0 गम्भीर सिंह स्टोन क्रशर, बोसान, कालसी, देहरादून :

A. उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड के पर्यावरण (संरक्षण) अधिनियम, 1986 के अन्तर्गत स्टोन क्रशर के मानक व निरीक्षण आख्या—

- i) स्टोन क्रशर द्वारा परिसर से लगभग 12 से 15 फीट ऊंची विण्ड ब्रेकिंग वॉल की स्थापना की गयी है। एक ओर से नेचुरल वॉल है व साइड से वॉल क्षतिग्रस्त पायी गयी।
- ii) स्टोन क्रशर द्वारा धूल के नियंत्रण हेतु धूल जनित बिन्दुओं पर Water Sprinkles स्थापित किये गये हैं।
- iii) स्टोन क्रशर द्वारा परिसर में मैटेलिक रोड़ का निर्माण किया गया है। मेन रोड़ धर्मकांटे तक की रोड़ पक्की बनायी गयी है, जो कि धर्मकांटे के आगे क्षतिग्रस्त पायी गयी।
- iv) स्टोन क्रशर द्वारा कन्वेयर बैल्ट एवं क्रशिंग बिन्दुओं का पूर्णतय: कवर्ड नहीं किया गया है।
- v) स्टोन क्रशर के चारों ओर हरित पट्टिका विकसित नहीं है।
- vi) निरीक्षण के समय बरसात के कारण परिवेशीय ध्वनि अनुश्रवण किया गया, जिसकी विश्लेषण आख्या बोर्ड मानकों के अनुरूप पायी गयी है।
- vii) निरीक्षण के समय, बरसात के कारण परिवेशीय वायु गुणवत्ता का अनुश्रवण पूर्ण नहीं हो पाया।

